



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Tuesday,11th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WA/172/2011</a>	THE UNION OF INDIA and 2 ORS <b>Versus</b> ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
2	<a href="#">I.A.(Civil)/585/2020</a> IN RSA/8/2018 (D/O) in RSA/8/2018	LEGAL HEIRS OF LT HABIJ ALI MD FAKAR UDDIN BARBHUIYA AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MS B DEVI	GA, ASSAM MR S M T CHISTIE (R13)
3	<a href="#">WA/161/2022</a>	PARAMANANDA BORAH AND ORS. <b>Versus</b> SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
4	<a href="#">CRP(IO)/387/2023</a>	MD. SIRAJ UDDIN KHAN <b>Versus</b> MD. NAZRUL HOQUE AND 18 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	
5	<a href="#">WP(C)/929/2024</a>	HIMANGSHU SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A J DAS MR P DEKA MR G RENGMA	GA, ASSAM SC, HEALTH
6	<a href="#">WP(C)/5494/2024</a>	KAKRUNG RONGPIPI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, AG MR. S Ali (R-10,11) MR K DAS (R-10,11) SC, P H E SC, K A A C SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 11/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025

8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/2990/2020</a>	DEBENDRA NATH TALUKDAR AND 71 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. C CHOWDHURY MR I AHMED MD M RAHMAN	GA, ASSAM
	<b>WITH</b>			
2	<a href="#">WP(C)/2924/2020</a>	RAMIZ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 136 ORS	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM
	<b>WITH</b>			
3	<a href="#">WP(C)/3215/2020</a>	SHANTANU DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR S JAFRI MR P K KONCH	GA, ASSAM
4	<a href="#">Mat.App./52/2023</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A D GOSWAMI MR S KHOUND	
5	<a href="#">WA/227/2023</a>	THE ENGINEERING PROJECT INDIA. LTD . <b>Versus</b> THE STATE OF MIZORAM AND 335 ORS E	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. GA, MIZORAM
6	<a href="#">WA/109/2024</a>	THE DEPUTY COMMISSIONER, <b>Versus</b> SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
7	<a href="#">WP(C)/4839/2024</a>	MIRA PROVA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU MR. B K DAS (R-6) MR. B K DAS (R-6)

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